

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519
IB-622/ND/2022
IA/6260/2023

IN THE MATTER OF:

State Bank of India

....Applicant

Vs.

M/s. Schon Ultra Wares Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 26.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Palak
Kalra, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **04.06.2024**.

**Sd/-
(Court Officer)**